

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 116 of 2020**

**IN THE MATTER OF:**

Nurani Subramanian Suryanarayanan  
Liquidator for M/s Care IT Solutions Pvt. Ltd. ...Appellant

Versus

Employees State Insurance Corporation  
Rep. by its Regional Director & Ors. ...Respondents

**Present:**

**For Appellant: Mr. Aravind C and Mr. Rishabh Tripathi,  
Advocates.**

**For Respondents:**

**ORDER**

**03.02.2020** Let notice be issued on the Respondents. Requisites along with process fee be filed by 4<sup>th</sup> February, 2020. If the Appellant provides email addresses of the Respondents, let notice be issued through email.

Post the case 'for admission (after notice)' on **2<sup>nd</sup> March, 2020**.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)